

**Central Administrative Tribunal
Principal Bench**

**CP No.520/2016 in
OA No.2905/2015**

New Delhi, this the 4th day of September, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. Uday Kumar Varma, Member (A)**

Adesh Jain S/o Late B.M. Jain, Aged 48 years
SDE (Civil(AE) O/o CE(Civil)-EP, BSNL
CTS Netaji Nagar, Delhi-110023.

...Applicant

(By Advocate: Ms. Madhu Tewatia)

Vs.

1. Shri Vinay Sheel Oberoi
Secretary Ministry of HRD & Department of Education
Shastri Bhawan, Dr. Rajendra Prasad Road
Central Secretariat, New Delhi.
2. Shri Anupam Srivastava, Chairman cum Managing Director
3rd Floor, Bharat Sanchar Bhawan
Harish Chandra Mathur Lane
Janpath, New Delhi-110001.
3. Smt. Sujata Ray, Director(Human Resources)
Bharat Sanchar Nigam Ltd
3rd Floor, Bharat Sanchar Bhawan
Harish Chandra Mathur Lane
Janpath, New Delhi-110001.
4. Shri R.S. Meena, Controller of Publications
Department of Publication(MOUD)
Civil Lines, Behind Vidhan Sabha
Delhi-110054.Respondents

(By Advocates: Shri Anil Soni with Ms. Puja Sarkar, Shri Yogesh Sharma and Shri Naresh Kumar Beniwal)

ORDER (ORAL)

Justice Permod Kohli :-

In view of the order passed in OA No.2905/2015 and MA No.225/2017 today i.e.04.09.2017, learned counsel for the petitioner seeks to withdraw this Contempt Petition at this stage. Dismissed.

**(Uday Kumar Varma)
Member(A)**

**(Justice Permod Kohli)
Chairman**

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